CP NO. 50(ND)/2010 RT No.21/2016

Maschinen Umwelttechnik Transportanlagen Gesellschaft MBH

...Petitioner

Versus.

M/s Oswal FM Haemmerle Textile Ltd. & Ors.

...Respondents

Present:

Mr. Prateek Gupta, Advocate for Mr. Amit Bansal,

Advocate for petitioner.

Mr. Praveen Gupta, Advocate for Mr. Himanshu Vij,

Advocate for respondents.

Mr. Prateek Gupta, Advocate for Mr. Amit Bansal, Advocate has put in appearance on behalf of the petitioner and seeks time to file Power of Attorney. The Power of Attorney be filed at least three days before the date of hearing.

It is submitted by learned counsel appearing for both parties that the case is to be argued by the Senior Counsel from Delhi for which adjournment is requested. Adjourned to 18.10.2016 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

September 26, 2016

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